

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(19) C.P.-1042/252/(MB)/2018

CORAM: Present : SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 26.07.2018

NAME OF THE PARTIES: Dynamix Machining Solutions Pvt. Ltd.
V/s
ROC, Mumbai

SECTION OF THE COMPANIES ACT:252

ORDER

1. The Learned Representative of Petitioner is present.
2. The Petitioner is seeking adjournment. The matter is adjourned to
04.09.2018.

SD/-
BHASKARA PANTULA MOHAN
Member (Judicial)

26.07.2018.
HHS